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ITEM NO.121

REGISTRAR COURT.1

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 578 OF 2011

BEFORE THE REGISTRAR M.A. SAYEED

DINESH Appellant (s)

VERSUS

STATE OF HARYANA Respondent(s)

Date: 07/12/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Rishi Malhotra,Adv.

For Respondent(s)

Mr. Ramesh Kumar, Adv.

Mr. Kamal Mohan Gupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

Two weeks' time is granted, as final chance, for filing additional documents, if any, on record.

List again on 11.1.2013.

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REGISTRAR
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(M.A. SAYEED)

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